

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
CP No. 12/111/2009
TA No. 07/2018
Under Section 111 of
Companies Act, 1956

In the matter of:

Gangadeen Vijay Kumar (HUF) & Ors.
Versus

...Petitioners

M/s Data Ingenious Global Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Narendra Sharma, Sr. Adv.
Amol Vyas, Adv.

For the Respondent : Harshit Tolia, Sr. Adv.
Anuroop Singhi, Adv.

ORDER

List the matter on 28.05.2024 & 29.05.2024 at 02:30 PM.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

April 17, 2024